

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

C O R R I G E N D U M

Dated: Guwahati, the 21st April, 2023

NO. HC.VII-30/2023/ 3510/A ### In partial modification of this Registry's earlier Notification **NO. HC.VII-30/2023/3102/A** dated 06-04-2023, regarding nomination of Judicial Officers and the Members of the District Computer Committee from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the ***East Zone-II Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology (P-1344)"*** scheduled to be held on 06th & 07th May, 2023 at the Assam Administrative Staff College, Khanapara, Guwahati the designation mentioned at Sl. No. 11 of **Dr. HTC Lalrinchhana** be read as **Special Judge, P.C. Act, Aizawl** instead of **Judge, Special Court, NDPS Act, Aizawl**.

The other conditions of the Training will remain as same as it was earlier notified.

By Order,

Sd/- R.A. Tapadar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-30/2023/ 3511 – 3527 /A Dated: 21-04-2023

Copy forwarded for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Principal Accountant General (A&E), Mizoram, Aizaw, for information and necessary action.

[The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules].

5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

(He is requested to inform the Judicial Officer about this Notification accordingly)

7. Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
8. Dr. HTC Lalrinchhana, Special Judge, P.C. Act, Aizawl.
9. The Research Officer, Judicial Academy, Assam.
10. The Joint Registrar (Judicial/PM&P/Vigilance), Gauhati High Court, Guwahati.
11. The Joint Registrar (Protocol & OSD), Gauhati High Court, Guwahati.
12. The Secretary, NEJOTI, Assam.
13. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

15. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
16. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
17. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapuwal
21.04.23
REGISTRAR (JUDICIAL)